

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

**Petition No. 67/MP/2021
along with I.A.No.84/2023**

- Subject** : Petition under Sections 79(1)(c), 79(1)(f) and 79(1)(k) of the Electricity Act, 2003 read with Regulations 32, 33A and 32B of the Central Electricity Regulatory Commission (Grant of Connectivity, Long-Term Access and Medium Term Open Access in inter-State transmission and related matters) Regulations, 2009 for inter-alia seeking to surrender Stage II Connectivity granted to the Petitioners without any adverse financial consequences, and relinquishment of long term access granted on existing inter-State transmission system to Petitioner No. 1 without any liability, on account of the occurrence of unavoidable, unforeseeable and uncontrollable events.
- Date of Hearing** : 16.2.2024
- Coram** : Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P. K. Singh, Member
- Petitioner** : Sprng Vayu Vidyut Private Limited (SVVPL) & Anr
- Respondent** : Power Grid Corporation of India (PGCIL) & Ors.
- Parties present** : Shri Syed Jafar Alam, SVVPL, SWEPL
Shri Deep Rao Palepu, Advocate, SVVPL, SWEPL
Ms. Suparna Srivastava, Advocate, CTUIL
Ms. Divya Sharma, Advocate, CTUIL

Record of Proceedings

The instant petition is filed by the Petitioners for approval to surrender Stage-II Connectivity granted to the Petitioners and relinquishment of Long Term Access (LTA) granted on existing inter-State Transmission System (ISTS) to Petitioner No. 1 by CTUIL, without any adverse financial consequences or liability.

2. The learned counsel, on behalf of the Petitioners, submitted that CTUIL had filed its reply to their amended petition only yesterday and sought time to file a rejoinder to the same. The request was allowed by the Commission.



3. The Commission directed the Petitioners to file their rejoinder on affidavit by 27.2.2023 with an advance copy to the Respondents and observed that no further extension will be granted.

4. The matter will be listed for further hearing on 26.4.2024.

By order of the Commission

sd/-
(V. Sreenivas)
Joint Chief (Law)

